

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.- 4601
ANSWERED ON 24/03/2021

POWER PROJECT BY NEYVELI LIGNITE CORPORATION

4601. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of COAL be pleased to state:

- (a) whether any power project is proposed by Neyveli Lignite Corporation (NLC) at Jayakondam in Tamil Nadu and if so, the details thereof;
- (b) whether any project is in the offing under Neyveli Uttar Pradesh Power Limited (NUPPL) and if so, the details of the status of power purchase agreement thereof along with issues pertaining to surrender of power purchase agreements;
- (c) whether any new thermal power station is commissioned in the recent past at NLC and if so, the details thereof;
- (d) whether the scheduled Commercial Operation Date (COD) has been achieved for these projects and if so, the details thereof;
- (e) whether any accidental death was reported in NLC during the last three years along with the negligence on the part of the authority thereto; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): No, Sir.

(b): Ghatampur Thermal Power Project (Coal fired) of Neyveli Uttar Pradesh Power Ltd. (NUPPL- 3 units of 660 MW each) which is a subsidiary of NLCIL being implemented in UP at an estimated cost of Rs 17237.80 Cr. The status of power purchase agreement details along with issues pertaining to surrender of power purchase agreements in respect of NUPPL are as under:

- i. Power Purchase Agreement for 75% already signed with Uttar Pradesh Power Company Limited (UPPCL) for period of 25 years.
- ii. Ministry of Power has allocated 1843.68 MW to UP state on 02.01.2020 (136.32 MW shall remain unallocated).
- iii. On 11-Feb-2020, NUPPL has requested UPPCL to sign the amended PPA agreement and the case is under hearing with Uttar Pradesh Electricity Regulatory Commission (UPERC).

(c) and (d): Yes, Sir. The Neyveli New Thermal Power Project (NNTPP) - 2x500 MW, (Lignite fired) Unit-1 and Unit-2 has been commissioned in December, 2019 and February, 2021 respectively after successful completion of 72 hours full load trial operation completion and certification by SRLDC. Both the above units achieved Commercial Operation Declaration (COD) from 28.12.2019 and 10.02.2021 respectively.

(e) & (f): The accidents statistics in NLCIL from 2017 onwards is furnished below:

Year	NLCIL Thermal		
	Date of occurrence	Fatalities	Serious injuries
2017	12.12.17	1	Nil
2018	--	Nil	Nil
2019	16.07.19	1	Nil
	25.11.19	1	Nil
	09.06.19	1	1
2020	07.05.20	5	3
	01.07.20	15	8
	16.11.20	1	-
2021	26.02.21	1	-

The details of accidents are as follows:

Sl. No.	Date of accident	Place of accident	Details of the Report
1	12.12.2017	TPS-II Expn.	While unloading of hot bed material from the Tipper, the individual inadvertently crossed and hot material fallen on the individual.
2	09.06.2019	TPS-II	The Boiler of Unit-6 furnace pressurisation and consequent leakage of hot gases led to fire and causing injury to the individual.
3	16.07.2019	TPS-II Canteen	While cleaning the wet grinder, the individual slipped and fell down and got head injury.
4	25.11.2019	NNTPP	The individual by negligence using cell phone walked in the construction area at an elevation and fell down.
5	07.05.2020	TPS-II	An explosion occurred outside the Boiler furnace because of instantaneous combustion of accumulated lignite inside the box girder.
6	01.07.2020	TPS-II	The incident was due to unknown phenomenon of possible lignite dust / hydrogen and methane gas explosion inside box type girder while the Boiler was in stopped condition.
7	16.11.2020	TPS-II	The person attempted cleaning of tail end drum of belt feeder 6D while belt in motion and was trapped. Disciplinary action under process.
8	26.02.2021	BTPS	Investigation is under progress. One contract workmen fell from height in screen house and there was head injury which turned into fatal.

The details of disciplinary action taken is furnished below:

Sl. No.	Date of accident	Place of accident	Action taken
1	12.12.2017	TPS-II Expn.	Disciplinary action taken against one senior executive.
2	09.06.2019	TPS-II	Disciplinary action taken against three senior executives.
3	16.07.2019	TPS-II Canteen	Victim was responsible.
4	25.11.2019	NNTPP	Disciplinary action taken against one Supervisor.
5	07.05.2020	TPS-II	Disciplinary action taken against seven senior executives.
6	01.07.2020	TPS-II	Disciplinary action taken against fourteen senior executives.
7	16.11.2020	TPS-II	Disciplinary action taken against two senior executives.
8	26.02.2021	BTPS	Investigation is under progress.

